

**RAJASTHAN HIGH COURT, JODHPUR**

**ORDER**

No: Estt/HC/2023/ 508

Date: 23/11/23

Pursuant to order No. Estt/HC/2023/363 dated 23.08.2023, following candidate has sought extension for joining his duties on the post of Junior Judicial Assistant. After having considered his application, he is allowed one month time from today as last chance, failing which his appointment order shall stand canceled automatically:-

S.N.	Merit No.	Name of candidates with Father's Name	Address
1	1171	Harshit Kumar Sharma S/o Tirth Narayan Sharma,	Near Gayatri Mandir, Vatika, Jaipur-303905 E-mail- harshitsharmawatika@gmail.com

By Order

  
REGISTRAR (ADMN.)

No:I/A(iii)(a)(1)10/2019/ 2233

Date: 23/11/23

Copy forwarded to the following for information and necessary action:-

1. Registrar(Admn./Exam./Class./CPC/Rules/Vig/Writs/OSD(F&I), Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
2. The Director, Rajasthan State Judicial Academy, Jodhpur.
3. Confidential Section, Rajasthan High Court, Jodhpur.
4. Computer Cell, RHC, Jodhpur with the direction to upload on the official website of the Rajasthan High Court.
5. Concerned .....
6. Personal file.

  
REGISTRAR (ADMN.)